

the Directorate of Education for Navy and envisaged Directorate for the Air Force; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Sardar Majithla): (a) No, Sir.

(b) Does not arise.

#### Naval Literature

\*1160. { Shri H. N. Makerjee:  
Shri Muhammed Elias:  
Shri Prabhat Kar:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that various manuals, secret code books and other publications used in our Navy are produced in the U.K. and carry the inscription that they are the property of Her Majesty the Queen of the United Kingdom and of the Royal Navy; and

(b) if so, whether any change is being contemplated?

The Deputy Minister of Defence (Shri Raghuramiah): (a) Yes. The Indian Navy uses a number of books which have been produced in the United Kingdom, but all codes and cyphers for use within the Indian Navy are produced in India.

(b) Yes. It is the constant endeavour of the Indian Navy to produce its own books and a few of these have already been produced.

#### Consumption of Alcohol in Delhi

\*1161. Pandit D. N. Tiwary: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in recent months, the consumption of alcohol (both foreign and indigenous) has considerably increased in Delhi; and

(b) if so, the reasons for the same?

The Minister of Home Affairs (Pandit G. B. Pant): (a) No.

(b) Does not arise.

Assam Compensatory Allowance to Life Insurance Corporation Employees

\*1162. Shri Hem Barua: Will the Minister of Finance be pleased to state:

(a) whether Government have decided to grant Assam Compensatory Allowance to employees of the Life Insurance Corporation working in the Assam region as they have done in the case of other Union Government employees stationed there; and

(b) if so, whether any date has been fixed for this purpose?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No, Sir.

(b) Does not arise.

#### Untouchability

\*1163. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Census Commissioner has been asked to suggest ways for ascertaining during the next census, the extent to which untouchability has been eradicated in the country; and

(b) if so, whether any reply has been received from him?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes.

(b) The Registrar General and Census Commissioner is of the view that dependable results would not be possible if such a question were included in the questionnaire.

#### स्वतन्त्रता संग्राम के शहीद

\*११६४. श्री प्रकाशवीर साहू : क्या वैज्ञानिक पध्दतों और तंत्रिक कार्य मंत्री यह बताने की कृपा करेंगे कि :